

1	2	3	4
30.	Sikkim	0	0
31.	Tamil Nadu	5068	1695
32.	Tripura	5	0
33.	Uttar Pradesh	7569	405
34.	Uttarakhand	93	10
35.	West Bengal	87	3

Opening of new ITI and ITC in all development blocks

†3133. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is planning to open new Industrial Training Institute (ITI)/ITC in all the development blocks of the country;

(b) whether regional imbalance is increasing because of rules governing of opening up of ITI/ITC and the number of development blocks without ITI/ITC;

(c) whether in the development blocks already having private/Government ITI, the National Council for Vocational Training (NCVT) and State Council for Vocational Training (SCVT) should not grant permission for opening new ITC; and

(d) if so, whether Government could consider the matter?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) A scheme titled 'Kaushal Vikas Yojana' has been formulated for setting up of 1500 new Industrial Training institutes (ITIs) and 5000 Skill Development Centers (SDCs) in PPP mode preferably in un-serviced blocks (where no ITI/ITC exists) including hilly, desert and minority concentration areas of the country. This division of the Government will definitely help in mitigating the regional imbalance in the field of vocational training.

(c) and (d) As per existing instructions, there is no restriction in opening of ITIs/ITCs at any location in the country. Location for opening of ITI (Government ITI) is decided by the State Government. However, private entrepreneurs are free to set up ITCs (private) in any part of country and there is no restriction. For affiliation purpose they have to meet requirements of 'National Council for Vocational Training (NCVT)' norms.

Modular employment scheme

†3134. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

†Original notice of the question was received in Hindi.